

## NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14<sup>th</sup> February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2<sup>nd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-  
(Registrar)  
NCLAT

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.02.2020 (WEDNESDAY)**

**COURT - II**

**10:30 AM**

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1282 of 2019	Ashish Mohan Gupta Vs. Hind Inn and Hotels Ltd. & Anr. through RP	Sandeep Bajaj	Vivek Malik-R2

10:40 AM

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 631 of 2020 in Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma-R1
2.	I.A. No. 632 of 2020 in Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma-R1
3.	I.A. No. 623 of 2020 in Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma-R1
4.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
5.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi

**For Admission (Fresh Case)**

6.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India & Anr.	Shwetank Sailakwal	
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**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	Rudrajit Ghosh
8.	Comp. App. (AT) (Ins) No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar
9.	Comp. App. (AT) (Ins) No. 52 of 2020	Mr. S. Ravi Kumar Vs. Thyssenkrupp Industries India Pvt. Ltd. & Anr.	Ranbir Yadav	
10.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	Pankaj Jain-R1 Saksham Ahuja-R2

11.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar Vs. Gopalsamy Ganesh Babu. Liquidator & Anr.	Kaushik N. Sharma	T. N. Durga-R1 T. Rai (ENP) Jitender Kumar (ICICI)
12.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
13.	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	Shashank Agarwal-R2
14.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur
15.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt Ltd. Vs. Champa Impex Pvt Ltd.	Shruti Agarwal	
16.	Comp. App (AT) (Ins) No. 77 of 2020	Laxmi Pat Surana Vs. Union Bank of India	Sandeep Nagar	
17.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt. Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya P.S. Singh
18.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Sandeep Bajaj Sanjib Quereshi- R-2,3

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By Order

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